

ITEM NO.37

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Criminal) No. 36/2018

VINEET DHANDA

Petitioner

VERSUS

UNION OF INDIA & ORS.

Respondents

(IA No.25333/2018-STAY APPLICATION)

WITH

W.P.(Crl.) No. 42/2018 (X)

(IA No.33127/2018-CLARIFICATION/DIRECTION)

W.P.(Crl.) No. 62/2018 (X)

(FOR ADMISSION and IA No.39198/2018-EX-PARTE STAY)

Date : 30-07-2018 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner

Dr. J.P. Dhanda, AOR

Ms. Raj Rani Dhanda, Adv.

Mr. Vineet Dhanda, Adv.

Mr. N.A. Usmani, Adv.

Mr. Mukul Rohatgi, Sr. Adv.

Ms. Aishwarya Bhati, AOR

Ms. Chitrangda Rastravara, Adv.

Ms. Ritu Apurva, Adv.

Ms. Tanuja P., Adv.

Ms. Vaidruti Mishra, Adv.

Mr. Suresh Pandey, Adv.

Mr. Mahabir Singh, Sr. Adv.

Dr. Vijendra Mehudiyani, Adv.

Mr. Gagan Deep Sharma, Adv.

Ms. Pallavi Awasthi, Adv.

Mr. Deepak Goel, AOR

For Respondents

Mr. K.K. Venugopal, AG

Mr. R. Balasubramanian, Adv.

Mrs. Uttara Babbar, Adv.
Mr. Rohit Bhatt, Adv.
Mr. Ankur Talwar, Adv.
Ms. Bhavana Duhoon, Adv.
Mr. Udayan Verma, Adv.
Mr. Mukesh Kumar Maroria, AOR

Mr. R. Venkatramani, Sr. Adv.
Mr. D.C. Raina, AG, J&K
Mr. M. Shoeb Alam, AOR
Ms. Fauzia Shakil, Adv.
Mr. Ujjwal Singh, Adv.
Mr. Mojahid Karim Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed on 21.8.2018.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar